

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 25.04.2022 (MONDAY)**

**COURT –III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Admission (Fresh Case)**

| <b>S. No.</b> | <b>Case No.</b>                | <b>Name of the parties</b>                    | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b> |
|---------------|--------------------------------|---|-------------------------------|--------------------------------|
| 1.            | Comp. App. (AT) No. 61 of 2022 | Bangla Entertainment Pvt. Ltd.<br>Vs.<br>---- | Aashish Gupta                 |                                |

### **For Hearing**

|    |  |   |                |  |
|----|--|---|----------------|--|
| 2. | Comp. App. (AT) (Ins) No. 867 of 2021 & I.A No. 2315 of 2021 | Greater Noida Industrial Development Authority<br>Vs.<br>Prabhjit Singh Soni & Anr. | U.N. Singh     | Prabhjeet Singh Soni<br>G.P. Madan-R1<br>Alok Dhir-R2<br>Prabhjeet S. Soni                         |
| 3. | Comp. App. (AT) (Ins) No. 868 of 2021 & I.A No. 2317 of 2021 | Greater Noida Industrial Development Authority<br>Vs.<br>Anand Sonbhadra            | U.N. Singh     | Nipun Gautam-R1  |
| 4. | Comp. App. (AT) No. 238 of 2020                              | Mohindra Kumar Setia & Anr.<br>Vs.<br>Satguru Buildwell Pvt. Ltd.                   | Amol Vyas      | Gunjan Pathak<br>Nivedita Sharda-R1<br>to R6   |
| 5. | Competition App. (AT) No. 15 of 2020                         | Plasser India Pvt. Ltd.<br>Vs.<br>The Competition Commission of India & Ors.        | Lakshmikumaran | Kamal Nijhawan-R2<br>Rashmeet Kaur-R3<br>Abhishek Sharma-R4<br>Surendera Suryan-R7<br>Shama Nargis |

### **For Directions - to Settle Date**

|    |   |  |                      |   |
|----|---|--|----------------------|---|
| 6. | Comp. App (AT) (Ins) No. 1369 of 2019             | Kunal Finance & Credit Pvt. Ltd & Anr.<br>Vs.<br>Tirumala Projects Pvt. Ltd.   | Richa Sandilya       | Debjani Chatterjee  |
| 7. | Comp. App. (AT) (Ins) No. 450 of 2020<br><br>(PH) | Government of India, Through office of the Deputy Commissioner GST & Central Excise, Balasore Division<br>Vs.<br>Bhuvan Madan, Resolution Professional of Ferro Alloys Corporation Ltd. & Ors. | Prasenjeet Mohapatra | Nikhil Mathure<br>Charu Bansal-R1<br>Varsha Banerjee-R2<br>Divakar<br>Maheshwari-R3 |

|     |   |  |                  |  |
|-----|---|--|------------------|--|
| 8.  | Comp. App. (AT)<br>(Ins) No. 1089 of<br>2020 & I.A. No.<br>954 of 2021<br><br><b>(PH)</b>           | Siemens Ltd.<br>Vs.<br>Meenakshi Energy Ltd.<br>Through its Resolution Professional &<br>Ors.          | Sameer Jain      | Yohaann<br>Limathwalla<br>Sumant Batra-R1, R2<br>Divyam Agarwal<br>Sharique Hussain-R3<br>Anand Varma-R5<br>Devarakonda-RP |
| 9.  | Comp. App (AT)<br>(Ins) No. 920 of<br>2020  | Orient Abrasives Ltd.<br>Vs.<br>Fairmate Chemicals Pvt. Ltd.   | Sandeep Grover   | Sameer Rastogi   |
| 10. | Comp. App. (AT)<br>(Ins) No. 109 of<br>2021 & I.A. No.<br>2029 of 2021 &<br>I.A. No 2446 of<br>2021 | Sushil Kaudinya<br>Vs.<br>Construmart online Pvt. Ltd. & Anr.<br><br><b>With</b>                       | Ankur Singhal    | Abhijeet Sinha-R1<br>Vishal Ganda<br>Anand S. Sengar-RP<br>Rahul Jain-IRP<br>Abhishek Anand                                |
| 11. | Comp. App. (AT)<br>(Ins) No. 636 of<br>2021   | Tarun Dutt<br>Vs.<br>Maxworth Infrastructure Pvt. Ltd. &<br>Ors.<br><br><b>With</b>                    | Anuj Singh       | Vishal Ganda<br>Gaurav Singh   |
| 12. | Comp. App. (AT)<br>(Ins) No. 639 of<br>2021   | Manish Tushir<br>Vs.<br>Maxworth Infrastructure Pvt. Ltd. &<br>Ors.                                    | Anuj Singh       | Vishal Ganda<br>Gaurav Singh   |
| 13. | Comp. App. (AT)<br>(Ins) No. 308 of<br>2021   | Virender Dawar<br>Vs.<br>A.O. Smith India Water Products Pvt.<br>Ltd. & Ors.                           | Anshul Syal      | Gautam Khazanchi-<br>R1<br>Ruchi Kohli-R2<br>Garima-Intervenor<br>Pradyuman Kaistha  |
| 14. | Comp. App. (AT)<br>(Ins) No. 327 of<br>2021   | Navneet Jain<br>Vs.<br>Manoj Sehgal, Resolution Professional<br>of Sarbat Cotfab Pvt. Ltd. and Ors.    | Harsh Garg       | Varsha Banerjee<br>Mukund Rawat-R1<br>Suresh D. Dobhal<br>Nirmal Goenka-R4   |
| 15. | Comp. App. (AT)<br>(Ins) No. 731 of<br>2021<br><br><b>(PH)</b>                                      | Basavaraj Koujalagi & Ors.<br>Vs.<br>Sumit Binani<br>Liquidator of Gujarat NRE Coke Ltd.               | Bharat Sood      | Arjun Asthana<br>K Thaker-R1<br>Sumit Binani   |
| 16. | Comp. App. (AT)<br>(Ins) No. 808 &<br>809 of 2021   | JSP Projects Pvt. Ltd.<br>Vs.<br>SAM Business Continuity Services                                      | Sunil K Jain     | Minakshi Jyoti   |
| 17. | Comp. App. (AT)<br>No. 67 of 2021   | Chandrakant Ishvarlal Patel<br>Vs.<br>Registrar of Companies, Ahmedabad,<br>Gujarat<br><br><b>With</b> | Abhishek Chhajed |  |

|            |  |   |                        |   |
|------------|--|---|------------------------|---|
| <b>18.</b> | Comp. App. (AT)<br>No. 68 of 2021  | Chandrakant Ishvarlal Patel<br>Vs.<br>Registrar of Companies, Ahmedabad,<br>Gujarat             | CS Abhishek<br>Chhajer |   |
| <b>19.</b> | Comp. App. (AT)<br>No. 104 of 2021<br>& I.A. No. 2226<br>of 2021                 | Moniveda Consultants LLP & Anr.<br>Vs.<br>Shajas Developers Pvt. Ltd. & Ors.<br><br><b>With</b> | Kumar Shashank         | Kunal Mimani<br>Kunal Vajani<br>Ketul Hansraj-R1,<br>R4 & R5<br>Chetan Kapadia-R2<br>Shikhar Khare-R3<br>Yash Momaya-R2,3 |
| <b>20.</b> | Contempt Case<br>(AT) No. 02 of<br>2022 in Comp.<br>App. (AT) No.<br>104 of 2021 | Moniveda Consultants LLP & Anr.<br>Vs.<br>Shajas Developers Pvt. Ltd. & Ors.                    | Rukhmini Bobde         |   |
| <b>21.</b> | Comp. App. (AT)<br>No. 161 of 2021   | The Registrar of Companies<br>Vs.<br>Protrans Supply Chain Management Pvt.<br>Ltd.              | Mangesh Jadhav         | Hemant Sethi<br>Hrishikesh Wagh<br>Gaurav H. Seth-R1<br>to R3   |

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By order of Hon'ble Chairperson  
-sd/-  
Registrar